

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/70/IB/18

PETITION NUMBER

: CP/564/IB/2018

NAME OF THE PETITIONER(S)

: OCEANIC TROPICAL FRUITS PVT LTD

NAME OF THE RESPONDENT(S)

: PEPSICO INDIA HOLDINGS PVT LTD

UNDER SECTION

:(14) -

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 C- RAMASUBRAMANIAM

IRP

TRD

Doanic Tropical

pp Advo tel

1 Chem

2.

(New RP)

ORDER

Counsel for IRP present. Counsel for RP appointed by this Bench vide order dated @19.02.2018 present. While appointing the RP, the direction was given to the Registry for sending the name of the RP to the IBBI for confirmation. The same has not been mentioned in the order due to oversight. The Registry is directed to send the name of the RP for confirmation by the IBBI. Put up on 26.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)